


F.No. 01(04)/Regional Bench/CESTAT/2015
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date 19.06.2018

ORDER

Notice dated 24/04/2018 issued by Assistant Registrar, Ahmedabad transferring Customs Appeals filed prior to 2010 from CESTAT, Ahmedabad to CESTAT, Mumbai is hereby cancelled.

This issues with the approval of Hon'ble HOD.


(Bineesh Kumar K.S.)
Dy. Registrar(Admn.)

Copy to:-

1. SPS to Hon'ble HOD, CESTAT, New Delhi
2. SPS to Senior Member, CESTAT, Ahmedabad/Mumbai
3. PA to Registrar, CESTAT, New Delhi
4. Asstt. Registrar, CESTAT, Ahmedabad
5. Deputy Registrar, CESTAT, Mumbai
6. Bar Association, CESTAT, Ahmedabad, 2nd Floor, Bahumali Bhavan, Asarwa, Near Girdhar Nagar Bridge, Girdhar Nagar, Ahmedabad.
7. Mr. Willingdon Christian, Advocate (President, ACBA), Trident, C Block, 3rd Floor, Opp. GERI Compound, Race Course, Vadodara-390007
8. Website
9. Guard file/Office copy